

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1990
ANSWERED ON:04.12.2014
PRIVATE PARTICIPATION IN SMALL HYDRO POWER PROJECTS
Yeddyurappa Shri B. S.

Will the Minister of POWER be pleased to state:

- (a) the details of each of the on-going Small Power Projects pertaining to hydro, thermal and gas based sectors separately in the country, State-wise;
- (b) the present policy governing participation of private sector in these projects; and
- (c) the total funds provided to each State for the purpose during the last three years and the current year?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

- (a) : State wise details of on-going Small Hydro Power Projects having capacity of 25 MW and below are given at Annex-A.
- (b) : As per Section 7 of the Electricity Act, 2003, any generating company may establish, operate and maintain a generating station without obtaining a license/permission if it complies with the technical standards relating to connectivity with the grid.
- (c) : State/UT wise details of funds released under Small Hydro Power Programme, during last three years and current year are given at Annex-B.